

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 20.11.2020 at 2.45 PM

HEARING

1. Crime 127/2019 TS Halli PS
2. CrI. Misc. 229/2020
3. CrI. Misc. 238/2020
4. CrI. Misc. 260/2020
5. CrI. Misc. 272/2020 (Munirathnamma Vs. Anjinappa)
6. PCR 172/2020 (Srinivasa Vs. Manjunatha)
7. OS 262/2020
8. OS 269/2020 (Ramanjinappa Vs. Rajappa)
9. OS 270/2020 (Krishnappa Vs. Srinivasa)
10. OS 271/2020 (Lakshmish Yadav Vs. Narayanamma)
11. OS 272/2020 (Munnoji Rao Vs. Venkategowda)
12. OS 273/2020 (Nagabushana Vs. Gruh Finance Ltd.,)
13. CC 335/2015

JC Matter

14. Crime 78/2020 NGPS
15. Crime 89/2020 TS Halli PS
16. Crime 121/2020 NGPS
17. CC 496/2014
18. CC 358/2019
19. CC 1396/2020
20. CC 2732/2020

Hosakote

Dated: -19.11.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.